

Information note to the Press (Press Release No.144 /2012)

For Immediate Release

Telecom Regulatory Authority Of India

TRAI releases draft regulations on “Standards of Quality of Service for Mobile Data Services Regulations, 2012”

New Delhi, 09th July, 2012- The Telecom Regulatory Authority of India (TRAI) has today released draft regulations on “Standards of Quality of Service for Mobile Data Services Regulations, 2012”

The service providers are rolling out 3G services and these services are presently available in all the service areas. With the roll out of 3G and Broadband Wireless Access (BWA) services, the growth rate in cellular mobile telephone service is poised for higher growth, compared to wire line internet users. Presently, there is no quality of service standards for the mobile data services. It is necessary to benchmark and monitor the quality of service offered by the service providers of mobile data services with various options open to the implementing agencies so that the interests of consumers are protected. TRAI, therefore, decided to benchmark the quality of service parameters for mobile data services, so that the interests of consumers are protected. Accordingly, the draft regulations have been prepared.

The comments of the stakeholders are solicited on the draft regulations on “Standards of Quality of Service for mobile data services Regulations, 2012”. Full text of the draft regulations is available on TRAI’s website (www.traigov.in).

Written comments on the draft regulations are invited from the stakeholders by 25th July, 2012 and counter comments by 1st August, 2012. The comments may be sent, preferably in electronic form to Mr. A. Robert J. Ravi, Advisor (QOS) on the e-mail address advqos@traigov.in. The comments can also be mailed to address given below or faxed to 011-23213036. Comments will be posted on the TRAI’s website. For any further clarifications please contact Mr. A. Robert J. Ravi, Advisor (QOS) on 011-23230404.

Rajeev Agrawal

Secretary, TRAI